

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6688/2016

SHIV SHANKARLAL SRIVASTAVA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 12-06-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE AJAY RASTOGI

For Appellant(s) Dr. Monika Gusain, AOR

For Respondent(s) Mr. Vishnu Shankar Jain, AOR
Mr. Rajan Kumar Chourasia, Adv.
Mr. Abhishth Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List immediately after vacation.

(ASHWANI KUMAR)
COURT MASTER (SH)

(ANITA RANI AHUJA)
COURT MASTER (NSH)